

IN THE HIGH COURT OF ORISSA,
CUTTACK

Realisation of Court Fees received towards
NOT READY Certified Copy Applications

Date : 07.06.2024

SL No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	S. K. BISWAL	51177/2024	07.06.2024	OJC/321/1984	12		U	
2	P K BARIK	51180/2024	07.06.2024	WP (C) /13835/2024	10		C	
3	R K MOHABHOI	51181/2024	07.06.2024	WP (C) /13835/2024	10		C	
4	SITANSU MOHAN SINGH	51182/2024	07.06.2024	WP (C) /13838/2024	10		C	
5	BIKRAM BEHERA	51184/2024	07.06.2024	WP (C) /14027/2024	10		C	
6	PRAFULLA CHANDRA DAS	51185/2024	07.06.2024	WP (C) /14011/2024	10		C	
7	G.R. PATRA	51188/2024	07.06.2024	WP (C) /14086/2024	10		C	
8	B. BEHERA	51191/2024	07.06.2024	WP (C) /13684/2024	10		C	
9	S. BARIK	51200/2024	07.06.2024	CMP/473/2024	7		U	
10	SUBAS SAMAL	51201/2024	07.06.2024	ABLAPL/5202/2024	10		C	
11	J. KAR	51203/2024	07.06.2024	BLAPL/5608/2024	7		U	
12	B DAS	51204/2024	07.06.2024	ABLAPL/5575/2024	10		C	
13	L. D. SAHOO	51209/2024	07.06.2024	WA/1112/2022	7		U	
14	D. P MOHANTY	51212/2024	07.06.2024	WP (C) /6040/2024	7		U	
15	M. K MOHANTY	51215/2024	07.06.2024	WP (C) /13434/2024	7		U	
16	M. K MOHANTY	51219/2024	07.06.2024	WP (C) /13433/2024	7		U	

17	M.K MOHANTY	51222/202 4	07.06.2024	CRREV/224/1999	7		U	
18	H K MOHANTA	51224/202 4	07.06.2024	WP (C) /13836/20 24	10		C	
19	MR SAHOO	51225/202 4	07.06.2024	BLAPL/5622/202 4	10		C	
20	M BANERJEE	51226/202 4	07.06.2024	BLAPL/5483/202 4	10		C	
21	G SAHOO	51227/202 4	07.06.2024	BLAPL/5524/202 4	10		C	
				Total	191			

NIC